

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ SHRI. R. S. PAVASKAR  
COURT 42 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 25-09-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
1	CRI REV APP	100099/2019	Arvind Seramal Jain-Aplnt. Vs Gorai II(Godavari CHS Ltd.)	Kshitijja Vaidya
2	CRI APPEAL	100170/2019	Avanti Shetty-Aplnt. Vs The State of Maharashtra and Jivesh Shetty-Respds.	D M Leagl Ventures
<b><u>HEARING</u></b>				
3	CRI APPEAL	100442/2018	Nisha Navin Valecha - Appellant Vs Manohar G. Valecha - Respondent	Vivek B. Pandey
4	CRI REV APP	101410/2019	Suresh Gupta @ MA 762/19 - Applicant-- Delay condoned Vs The State of Maharashtra and Sachin Bhatte - Respondent	Karan Kadam
<b><u>EVIDENCE PART HEARD</u></b>				
5	NDPS S CASE	100120/2012	The State ANC Vs Suman@sumi Musal Salman Shaikh and 1 other	
6	NDPS S CASE	100129/2015	The State of Mankhurd Police Station Vs Ajgarali Ali Hussain Shaikh	APP Lade
<b><u>EVIDENCE</u></b>				
7	NDPS S CASE	100043/2011	ANC Worli Unit Vs Fayaz Farukh Vazahat Farukh Janwari and 1 ors.	APP Tawade Mishra
8	NDPS S CASE	100054/2012	ANC Azad Maidan Unit Vs Okoro John orzi	APP Tawade Adv. Patil
9	NDPS S CASE	100086/2013	The State ANC Vs Arshad Jamir Shaikh and anr.	
10	NDPS S CASE	100104/2013	ANC Ghatkopar Unit Vs Ajay Dhoba Reddi	APP Tawade

**CHARGE**

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11	NDPS S CASE	100014/2014	The State AIU Vs Ms. Catia Daclesa Franciso	SPP Leena Shinde
12	NDPS S CASE	100051/2014	ANC Kandivali Unit Vs Salim Mohd. Amin Shaikh	Sartaj Shaikh APP Tawade
<b>( Main Matter REMAND APPLN NDPS/0100131/2013)</b>				
13	NDPS S CASE	100192/2015	ANC Ghatkoper Unit Vs Mohd. Parvej @ Pankhya Anwar Ali Shaikh.	APP Tawade
14	NDPS S CASE	100015/2016	ANC, Ghatkoper Unit. Vs NADEEM SALIM SORATIA.	APP Tawade
15	NDPS S CASE	100038/2016	State, Khar Police Station Vs AAJA SIPRIYAN OGABONNA	APP Tawade
16	NDPS S CASE	100183/2016	ANC Vs Smt. Fatama Iqbal Shaikh @ ABA	
<b><u>REPLY/SAY</u></b>				
17	NDPS S CASE	100070/2019	ANC, Worli Unit Vs Laxmnan Rajan Pudukode Rajan @ Nikhil	APP Tawade
<b><u>APPEARANCE</u></b>				
18	NDPS S CASE	100078/2018	D. N. Nagar Police Station Vs Amechi Uwanyasi Diboy	APP Tawade
19	NDPS S CASE	100088/2018	The State D.N. Nagar Police Station Vs Husain @ Abdul Jabbar Abdul Sattar Shaikh	Sachin Kamble Police Inspector
20	REMAND APPLN NDPS	100409/2019	The State- Kurla Police Station Vs Mohd. Nadim Aarif Shaikh	
21	SPL.CASE	100684/2020	The State- Kurla Police Station Vs Mohammad Nadim Aarif Shaikh	APP

**PRODUCTION OF ACCUSED**

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22	REMAND APPLN NDPS	100369/2020	STATE GOVERNMENT Powai Police Station Vs Pradeep @ Padya Gautam Shirwale and 1 other	SPP Gorakh Liman
23	REMAND APPLN NDPS	100471/2020	STATE GOVERNMENT Ghatkopar P. Station Vs Hrishikesh @ Aplesh Rajendra Pekhle	S.R.Patil
24	REMAND APPLN NDPS	100494/2020	The state of Maharashtra through Nagpada Police Station, Mumbai. Vs Rehan Rais Kureshi	PP
25	REMAND APPLN NDPS	100498/2020	STATE GOVERNMENT DCB CID PROPERTY CELL Vs MUKTAR AHMED ISRAR ANSARI	PP
26	REMAND APPLN NDPS	100499/2020	STATE GOVERNMENT GHATKOPAR POLICE STATION Vs ABBAS TAJUDDIN SHAIKH AND ORS	PP
27	REMAND APPLN NDPS	100549/2020	The State of Maharashtra through Wadala T. T. Police Station, Mumbai. Vs Mohd. Shoyeb Haidar Khan	PP
<b>REPORT</b>				
28	REMAND APPLN NDPS	100370/2017	The State Santacruz Police Station Vs Datta Viru Kale and another	